का एक विमान देवोलिम के निकट दुर्घटना प्रस्त हुआ था जिसके परिणामस्वरूप विमान चालक तथा दो नागरिक मारे गये और चार नागरिक घायल हुए थे। दुर्घटना का प्रत्यक्षत : कारण विमान में तकनीकी असफलता थी। इस केस में तैनात किये गए एसवायरी बोर्ड की कार्यवाही प्राप्त हो गई है जिसकी जांच की जा रही है।

† THE MINISTER OF DEFENCE, STEEL AND HEAVY ENGINEERING (SARDAR SWARAN SINGH): (a) and (b) A naval aircraft was involved in an accident near Dabolim, as a result of which the pilot of the aircraft and two civilians were killed and four civilians injured. The prima facie cause of the accident is a technical failure in the aircraft. However, the proceedings of a Board of Inquiry held in the case have been received and are under examination.

G. D. R. HELP FOR INDUSTRIALISATION IN

683. DR. BHAI MAHAVIR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the German Democratic Republic is ready to help India in its industrialization; and
- (b) if so, what steps are proposed to be taken to increase industrial co-operation between India and the G.D.R.?

THE DEPUTY MINISTER MINISTRY OF EXTERNAL THE (SHRI SURENDRA PAL AFFAIRS SINGH): (a) and (b) Co-operation in the field of industry between India and the German Democratic Republic is developing satisfactorily. Any special steps that may be necessary are considered when the occasion arises.

CELEBRATION OF G. D. R. ANNIVERSARY BY INDO-G. D. R. ASSOCIATION

684. SHRI LOKANATH MISRA: SHRI M. RUTHNASWAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indo-G. D. R. Association in New Delhi invited numerous delegates from abroad to celebrate the 20th anniversary of the G. D. R.;

- (b) whether complaints have been received by the Government of India as to the large amount spent by the Association in this regard;
- (c) whether an investigation has been made as to the source of the finances at their disposal, if so, the details thereof; and
- (d) whether complaints have also been made to the Prime Minister by several Members of Parliament in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) 25 foreign delegates attended the special Convention sponsored by the Indo-G. D. R. Friendship Association to celebrate the 20th Anniversary of the G. D. R.

(b) to (d) The Prime Minister has received a letter from three Members of Parliament in this regard. The matter is being examined.

Speech of North Korean Consul General in New Delhi Charging United States

685. SHRI LOKANATH MISRA: SHRI M. RUTHNASWAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the North Korean Gonsul General, New Delhi, delivered a speech recently levelling certain charges against the United States;
- (b) whether this amounted to violation of third country rule in so far as our soil was used for criticising another country friendly to our country;
- (c) whether several members of Parliament have lodged a protest to the Prime Minister and the External Affairs Minister on the subject; and
- (d) if so, the reaction of the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (d) The Government of India have seen reports of a speech delivered by the Consul General of the Democratic People's Republic of Korea in which certain charges were levelled against the United States. The matter was also brought to the notice of the Government of India by some Members

^{†[]} English translation.